

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)

CAUSE LIST
Central Zonal Bench
SuchnaBhawan,IIIrdFloor, Arera Hills

Date: 23rd November, 2015

TIME:10.30 hrs. to 13.15 hrs.

14.00 hrs. to 16.00 hrs.

HON'BLE MR. JUSTICE U.D. SALVI JUDICIAL MEMBER

HON'BLE PROF. A.R.YOUSUF EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR HEARING				
1.	Original Application No. 118/2015(CZ)	Sunil Patel Vs. Bhopal Incinerators Ltd. & Ors.	Mr. Dharamveer Sharma, Adv. Mr. Anhad Tiwari, Adv.	
2.	Original Application No. 119/2015(CZ)	Bhupendra Singh Shakya Vs. M/s Bhopal Incinerators Ltd. & 4 Ors.	Mr. Om Shankar Shivastava, Adv. Mr. Dharamveer Sharma, Adv. Mr. Anhad Tiwari, Adv..	
3.	Original Application No. 140/2013(CZ) (M.A.No.402/15)	Radharani Bajpayee Vs. State of M.P & 12 Ors.	Mr. Shantanoo Saxena Adv. Mr. Alankar Soni for R-12 Mr. Shivendu Joshi for R-7 Mr. Manoj Verma Mr. Ajay Gupta Adv. for R-14,15 to 23,25to30 Mr. Yash Vidyarthi Adv. for R-6 Mr. Sachin K. Verma, Adv. for R-1,2,3,8,9,10 Mr. Dharamvir Sharma, Adv. Mr. Anand Sharma, Adv.	
4.	Appeal No. 51/2015(CZ)	Sangeeta Sharma Vs. MP SEIAA	Mr. Shantanoo Saxena, Adv. Mr. Ayush Dev Bajpai, Adv.	
5.	Original Application No. 77/2015(CZ)	N. Vaidraj Vs. Union of India & 6 Ors.	Mr. Vikram Sharma, Adv. Mr. Mrinalkant Pathak, Adv.	
6.	Original Application No. 108/2015 (CZ)	Shailendra Singh (Fire Crackers) Vs. Union of India & 9 Ors.	Mr. Rohit Sharma, Adv. Mr. Prashant Sthapak, Adv. Mr. Rohit Sohgaure, Adv.	
7.	Original Application No. 109/2015 (CZ)	Hope Welfare Society (Fire Crackers) Vs. State of M.P. & 10 Ors.	Mr. Shrey Raj Saxena, Adv.	
8.	Appeal No. 45/2015(CZ)	Brij Mohan Singh Vs. State of M.P. & Ors.	Mr. Shreyas Dharmadhikari, Adv. Mr. Shreyraj Saxena, Adv.	
9.	Original Application No. 30/2015(CZ) (M.A. No.470/15) (M.A. No.471/15) (M.A. No.588/15) (M.A. No.741/15)	P.C.Sharma Vs. M/S Proctor and Gamble Home Product Ltd. & 8 Ors.	Mr. Ayush Dev Bajpai, Adv. Mr. Vivek Agarwal Adv. Mr. Ajay Gupta Adv. Mr. Ravikant Patidar, Adv. Mr. Sachin K. Verma, Adv.	

10.	Original Application No. 39/2015 (CZ)	Vinayak Parihar Vs State of M.P. & 5 Ors	Mr. Ramdarash Tiwari, Adv. Mr. Hitesh Mishra, Adv. Mr. Vijay Shahani, Adv. Ms. Poonam Shahani, Adv.	
11.	Original Application No. 16/2013(CZ)	Tribunal at its own Motion Vs. MOEF & Ors.	Mr. Om S Shrivastava Adv. for R-1 Mr. Sachin K. Verma, Adv. for R-2,3,4,6 Ms. Parul Bhadoria , Adv. for R -5 for Mr. Purushaindra Kaura Mr. Deepesh Shukla, Adv. for R-8 Mr. Qasim Ali Adv.	
12.	Original Application No. 106/2015(CZ) (M.A.No.748/15)	Akash Ingle Vs. State of M.P. & 7 Ors.	Mr. Rohit Sharma, Adv. Mr. Prashant Sthapak, Adv. Ms. Anjum Feroz, Adv.	
FOR COMPLIANCE				
13.	Original Application No. 25/2014 (CZ)	Babulal Banjara Vs. State of M.P. & 9 Ors.	Mr. Om. S. Shrivastava, Adv. Mr. Dharamveer Sharma Ms. Parul Bhadoria, Adv. For – MPPCB Mr. Anand Tiwar, Adv. for R-1,2,4 & 5 Mr. Yadvendra Yadav, Adv.(CGWB) Mr. Deepesh Joshi Adv. Mr. Sachin K. Verma, Adv. Mr. Vishal Bhatnager Adv. Mr. Akash Telang Adv.	

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